Award to District Teams for effective initiative in quality, utility, sustainability and cost effectiveness of assets and convergence under MGNREGA. These awards cover areas of water security and soil conservation works permissible under the Act. There is no proposal to institute a separate 'Ecological Security Saviour Award' under MGNREGA.

100 days employment under MGNREGS

1081. DR. T.N. SEEMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- whether Government is aware that provisioning of 100 days of employment (a) to an adult member of a rural household in a financial year, under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is seldom observed in the States;
 - (b) if so, the reasons therefor; and
- the action taken or proposed to be taken by Government in this regard (c) to ensure guaranteed employment to the eligible?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides a demand based wage employment framework. Para 1 of Schedule-II of MGNREGA stipulates that adult members of every household who reside in rural areas and are willing to do unskilled manual work may apply for registration of their household for issuance of a job card to be eligible to apply for work under MGNREGA. It is the duty of the Gram Panchayat to register households after making such enquiry as it deems fit and issue job cards. However, under the Act, mere issuance of a job card does not entitle a household to receive employment. Under Para 9 of Schedule II of the Act, the household also has to submit application for work to be entitled to receive employment and employment is provided on demand. As reported by States/UTs, 40.55 lakh households availed 100 days of employment under MGNREGA during 2011-12. As per Section 3 (1) of the Act, it is for the concerned State Government to provide to every household whose adult members volunteer to do unskilled manual work upto one hundred days of such work in a financial year in accordance with the Scheme made under the Act. Demand for employment under MGNREGA is dependent upon several external factors including availability of alternate employment opportunities.

MGNREGS wages in Haryana and Punjab

†1082. SHRI RAM VILAS PASWAN: Will the Minister of RURAL DEVEL-OPMENT be pleased to state:

[†]Original notice of the question was received in Hindi.